## **COURT - I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL No. 127 of 2017**

**Dated:** 11<sup>th</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

D.B.Power Limited ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Khurana

Mr. Abhishek Bansal

## <u>ORDER</u>

Issue notice to the Respondents returnable on 11.07.2017. Dasti, in addition, is permitted.

List the matter on <u>11.07.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt